

IN THE NATIONAL GREEN TRIBUNAL, (SZ) CHENNAI

O.A. No. 230 of 2021 (SZ)

K.M.Sajeevan.....Applicant

Vs

The Chief Secretary, Government of Kerala,.....Respondents

REPORT SUBMITTED BY THE 7TH RESPONDENT , OTTAPPALAM MUNICIPALITY

The Ottappalam Municipality has given a report about the action taken and the action plan proposed as directed by this Hon'ble Court to the Additional Chief Secretary, Local Self Government, Thiruvananthapuram. The copy of the same attached herewith.

Dated this the 29th day of March, 2022



Counsel for the 12th respondent



Municipal office
Ottapalam (ph:0466 2244349)
Pin-679 102
Date: 24/03/2022

A2-11308/21

From,

Secretary
Ottapalam municipality

To,

Hon. Additional chief secretary
LSGD, Thiruvananthapuram
(Through Director of Urban Affairs)

Sir,

Sub:- Ottapalam municipality- NGT OA 147/2020- Action taken report forwarding reg.

As per the direction given I am Forwarding here with the action taken report in details.

Report.

Preperation of action plan

As per the direction of NGT OA 147/2020 Ottapalam municipality has prepared an action plan and DPR for removal of legacy waste from Panamanna trunching ground. Action plan DPR has been approved by council on 06/08/2021.

The main points in Action plan

1. MCF and RRF extension

For improving the storage and sorting facilities of MCF and RRF and to provide basic facilities for workers, a project was prepared. The project is prepared for constructing a building, and the same was completed on 24/12/2021 .

2. Renovation of windrow composting unit

A project was prepared to install Machineris in plant for composting 1 ton bio waste per day. This project is prepared To install windrow compost unit. But on the implementation stage the

Council take Decision to modify The project for installation OWC (Organic Waste Converter) for the installation of OWC tender procedure is going on.

3. Construction of mini MCF

A project was designed to construct 10 mini MCF in different municipal areas. Installation is under progress, 6 mini MCF has been installed till date. And on the next week balance 6 mini MCF will also install. (The project has been modified to install 12 No's on February 2022)

4. Thumboormozhi model bio waste composting

2 No's of Thumboormozhi model bio waste composting unit has been functioning from 12/2021

5. Distribution of compost unit to house holds

For the source level bio waste treatment project is prepared to supply bio-bins to the house holds. For this beneficiary contribution is received in this office and supply of bins are progressing.

6. Strengthening of haritha karma sena

On the time of preparation of action plan house holds collection is only on 58% and from institution its on 30.80%. Now it has been increased to 76% In case of house holds and 53% in the case of institution. For achieving 100% . Door to door collection an awareness programme is conducted by the municipality for which separate notice for the house holds and institutions is printed and distributed through haritha karma sena. and meeting has been conducted with residential association and merchant Associations for the awareness. The awareness programme was completed on 05/10/2021.

7. Legacy waste

A detailed project report has prepared for the removal of legacy waste from the dump site on July 2021. Accord A S for the project on 6/08/2021 and TS on 29/10/2021. And the same was tendered on 08/11/2021. Tender opened on 17/11/2021 and after the presentation and demo from the concerned submitted before the council on 29/12/2021.

The council refused to accept tender because of the approval of the agency will complete on 31/12/2021. This has been informed to the Govt. and on 04/03/2022 Govt. advised to retender and the same was retendered on 11/03/2022.

8. Litter spots

5 litter spots has been identified by the pollution control board and This 5 litter spots cleared and protected through fencing and in which 2 litter spot is converted as "butterfly Gardens".



Yours faithfully,


Secretary

Otapalam municipality
Progress report of Action Plan

SI No.	Task	Target	As on 20.9.2021	Time frame	Action to be taken	As on 20.9.2021	Time frame	Action taken	AS on 8/12/2021	Action taken	AS on 31/12/2021	Action taken	as on 5/2/2022	Action taken	18/03/2022	Action taken	28/03/2022	Action taken
Setting up solid waste processing facilities																		
1	MCF and RRF Extension (4ton processing capacity)	Improve the storage and sorting facilities of MCF and RRF (Min. Of 1500sq ft), Provide basic facilities(restroom)for workers, Weighing machine etc. in MCF	31-Oct	Project implementation	31st october	90 percentage of work completed	Final stage, 95% completed	completed	completed	completed	completed	completed	completed	completed	completed	completed	completed	completed
	Renovation of Windrow Composting Unit and Bio Waste collection (1 tonne per day capacity)	Installation of new machineries in Plant. The municipality had set up a bio composting plant with a processing capacity of one Tonne per day for bio waste treatment but plant is currently out of order due to malfunction of machinery.	30-Sep	Tender procedures and Implementation	30-Sep	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started	Renovation of Windrow Composting unit started
	Setting Up Storage Facilities in Cluster level	Construction of New Mini MCF in 10 different centres of Municipality	31-May-22	Tender procedures and Implementation	31-May-22	Tender procedure and Implementation	Tender procedures and Implementation	Forwarded letter to agency for implementation in the identified cites	12 sites identified for mini MCF and letter forwarded to AC agencies.	12 nos. of Mini MCF Installation started	12 nos of mini MCF installed. (completed)							

	Bio waste collection from HH and institution	Community composting (Thumburmoozhi Model) has been installed in two places but has not started functioning. Ensure the functioning of existing Thumburmuuzhi community level Bio waste composting unit in Two centres.	30-Sep	Special awareness programme and meeting in public protest areas.	30-Sep	Special awareness programme and meeting in public protest areas. Complete	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning	Thumburmuuzhi community level bio waste composting unit functioning
	Source level bio waste treatment equipments to Households	Distribution of compost units to Households. Only for 2100 households Source level bio waste treatment facilities has been provided sofar, remaining HHS will be provided.	31-May-22	Tender procedures and Implementation	31-May-22	Discussion with IRTC is on progress Application received beneficiary list preparation going on	beneficiary list submitted before the council for approval	beneficiary list submitted before the council for approval	Beneficiary list approved by the council and implementation is going on.	Beneficiary contribution received and supply order issued to implementing agency	supplied Bio l to all applican	
II	Ensure 100% Door to Door Collection from HHS and institutions.											

Project preparation and implementation for treatment and disposal of legacy waste (Bio mining and bio remediation)	An amount of 70 lakhs has been included in the annual plan 2021-22 for the treatment of legacy waste at Panamanna plant through bio mining /bio remediation.	31-Jul	Tender approval from Municipal Council and Project Implementation	31-Jul	Tendered	Tender received from 3 agency and pending before the council for approval	Tender received from 3 agency and pending before the council for approval	Tender received from 3 agency and pending before the council for approval	Re tendered	6 Offers received in the tender fixed negotiat with the bidd on 01/04/202
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Setting up Sewage Treatment Plant (STP)

Establishment of Sewage treatment (1.5 MLD) Plant at west side of Municipal Bus stand Ottappalam	The KILFBI project of 11.40 crore has been approved for sewage Treatment Plant (STP) and steps are being taken to set up at 52 cents west of the municipal bus stand. It has received the approval of the Pollution control Board, KMBR Rule Exemption and Fire NOC is not yet received. The STP plant will be set up as soon as it is received.	31-Jul-23	KMBR Rule Exemption and Fire NOC	31-Jul-23	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Obtained fire N O C and issued Building permit and send to Impact Kerala	Tender procedure is going on	Tendered
Dump site clearance and Beautification										
Clearing of Dump sites and Litter spots	Conversion and beatification of all litter spots identified in road sides. Surveillance Camera & Squad will be engaged	30-Sep	Installation of Surveillance Camera	30-Sep	Beautification process completed Squad work is going on. Camera is functioning at all litter spots.	Beautification process completed Squad work is going on. Camera is functioning at litter spots.	Beautification process completed Squad work is going on. Camera is functioning at litter spots.	Beautification process completed Squad work is going on. Camera is functioning at litter spots.	Completed	Completed

Additional actions taken for solid waste Mangement:-

- 1) supply order given through GEM for purchasing Tipper for smoothening transportation of solid waste
- 2) supply order given through GEM for purchasing TATA ACE for the use of Harithakarmasena
- 3) Tender procedure completed for removal of rejected waste, and work will be started by next week



PRAFERPA.S
SECRETARY INCHARGE
 Ottappalam Municipality